

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-III**

**Item No.-117**  
157/252/ND/2020

**IN THE MATTER OF:**

Mr. Mascot Buildwell Private Limited  
**Vs.**  
ROC, NCT Of Delhi & Haryana

....APPELLANT

...RESPONDENT

**SECTION**

U/s 252 (1)

**Order delivered on 28.10.2020**

**CORAM:**

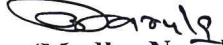
**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the OL :  
For the RD :  
For the Intervener :

**ORDER**

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 25.11.2020 as per the directions of Hon'ble Members.

  
(Madhu Narula)  
Court Officer

Jyoti